

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/272/ (IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : GOLDEN PROSPEROUS PROPERTY DEVELOPERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	A - VIDYA B - SHAKTHI PRIYA (FOR KING & PARTRIDGE)	COUNSEL FOR PETITIONER	A. Vidya. B. Shakthi Priya.
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②	T - Murganathan S.m. Meera Mohida	Counsel for Respondent	T. Murganathan S.m. Meera Mohida
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ORDER

Counsel for petitioner present. Counsel for respondent present and filed counter.

Counsel for petitioner prayed time for ^{submitting} placing clarifications on the affidavit and the bank statement u/s 9(3)(b)& (c) of I& B Code, 2016 filed by them. Time extended for hearing submission by both the sides. Put up on **28.07.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)